

DIVISION BENCH

O-126

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2023(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th July, 2021, 10:30 A.M

Name of the Company	BCPL INTERNATIONAL LTD. Vs. KALIMATA ISPAT INDUSTRIES PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Ratnanko Banerji, Senior Advocate - For the Operational Creditor
Mr. Pranit Bag, Advocate
Mr. Debsoumya Basak, Advocate
Mr. Subhas Chandra Jana, Advocate

ORDER

The Ld. Senior Counsel for the Operational Creditor present.

Due to paucity of time, the matter could not be taken up for hearing today.

List this matter for hearing on 12th August, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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